

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 210 – RST.A/2(AHM)2024  
In  
C.P.(IB)/43(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kunal Conchem Pvt Ltd  
V/s  
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Nipun Singhvi, Advocate a/w.
	: Ms. Pragati Tiwari, Advocate
For the Respondent	: Mr. Navin Pahwa, Sr. Advocate a/w.
	: Ms. Pragati Bansal, Advocate

**ORDER**  
**(Hybrid Mode)**

At the request of both the sides, matter stands adjourned for filing more citation in support of their submissions.

Re-list on 13.08.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**